

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 111

IA 42 of 2017  
(MP) IA 71 of 2020  
in

TP 64 of 2019 [TP 87 of 2016(CP 5 of 2015)]

**Order under Section 397-398**

**IN THE MATTER OF:**

Bhanu Pratap Singh Parihar & Ors  
V/s  
Healthy Business Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : Mr. Praveen Surange, Advocate for R-4 & 5  
Mr. Abhishek Sharma, Advocate for R-3

**ORDER**

No one appeared for the Petitioner in Company Petition.

Learned Counsels appeared for the R-3, 4 & 5.

The documents are not available on the e-portal with respect to the petition as well as IAs, though the direction was given on 22.07.2021 to upload within seven days.

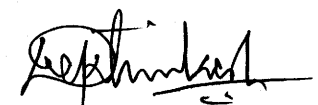
This will be the last chance to upload the pleadings on e-portal, failing which matter will be considered for dismissal.

Learned Counsel for the R- 4 & 5 states that both the petitioners have expired.

List the matter on 03.11.2021.

  
VIRENDRA KUMAR GUPTA  
MEMBER (TECHNICAL)

vc

  
DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)